श्री विमलकुमार मन्नालालजी चोरड़िया : क्या मंत्री उहोदय बताप्रेंगे कि हिन्दी के क्षेत्रों में जो वालटरी आर्गेनाइजेशंस हैं, उनको हिन्दी के प्रचार के लिए सहायता देने का लक्ष्य क्या है ?

डा० कालू लाल श्रोमाली : हिन्दी का प्रवार ग्रोर हिन्दों का विकास दो बातें हैं। हिन्दी का प्रवार तो जो नान-हिन्दी स्पार्किंग स्टेर्झ हैं उनमें होता है। हिन्दों का दिकास करने की भी उनको जिम्मेदारी है ग्रौर उनको सहायता इसी लिए दो जाते है।

SHRI DEOKINANDAN NARAYAN": May I know if it is the intention of the Government to bring about unity among the different organisations that are working for Hindi in different States?

DR. K. L. SHRIMALI: Certainly this will bring about great co-ordination between the different organisations.

## SCARCITY OF CEMENT

\*268. SHRI DEOKINANDAN NA-RAYAN: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the reasons for the scarcity of cement in the country; and

(b) whether cement is distributed to every State in proportion to its demand?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM) : (a) The present demand for cement in the country is in excess of its availability.

(b) No, Sir.

SHRI DEOKINANDAN NARAYAN: May I know if the Government has decided to entrust this work of distribution to the State Governments or to the co-operative societies? SHRI C. SUBRAMANIAM: The State Government:, and the State Governments may decide to distribute it through co-operatives.

SHRI DEOKINANDAN NARAYAN: May I know if any preferences are decided upon for distribution?

SHRI C. SUBRAMANIAM: It is the function of the State Governments; they have to decide the preference.

SHRI DEOKINANDAN NARAYAN: May I know if it is a fact that a large quantity of cement which they give for Government buildings and projects is sold in the black market by government contractors? Is it not a foot?

SHRI C. SUBRAMANIAM: If the hon. Member has any definite information, he may pass that on to me.

SHRI PANNALAL SARAOGI: May I know whether it is a fact that whatever quota is allotted to the different regions does not reach them for lack of transport facilities? This is a grave situation and adds fuel to the Are. On the other hand, the cement factories are continuously complaining of over-congestion. Could something be done in that direction?

SHRI C. SUBRAMANIAM: Well, Sir, there has been some difficulty with regard to transport facilities also, and we are trying to move cement by road also as far as possible.

SHRI N. SRI RAMA REDDY: Ihe hon. Minister was pleased to state that the demand in the country was far in excess of the production. I would like to know if any attempts are being made to increase the production.

SHRI C. SUBRAMANIAM: Yes, Sir. Every attempt is being made to increase the production within the existing capacity and also to build up extra production capacity.

SHRI ARJUN ARORA: May I know how the quotas for the differ-

ent States are fixed? What is the basis? Is population is taken into consideration?

SHRI C. SUBRAMANIAM: No, Sir. Now, it is on the basis of the average allotments and despatches during the preceding year.

SHRI B. K. GAIKWAD: Sir, whether it is a fact that Government give cement quota to the private merchants and it is sold in the black market. If it is so, haw is it that Government is encouraging such practice by providing cement quota to private merchants?

■ SHRI C. SUBRAMANIAM: I am afraid it is a very sweeping statement. As I have already stated, State Governments are in charge of distribution and I am <sup>sure</sup> that they are taking all measures to stop any black-marketing.

SHRI BHUPESH GUPTA: The hon. Minister just said that he would like •to have information from us, Members of the House, about black-marketing. Do I take it that the hon. Minister does not have any such information that cement goes into the black market in the country and that the State Governments responsible tor distribution in the first instance have not been in a position to stop this practice of black^marketing of cement in the country?

SHRI C. SUBRAMANIAM: I am sure there should be a certain amount of black-marketing but the wholesale statement that every bag of cement which is being distributed is <old in the black market is not correct. Therefore, the State Governments also are taking steps to investigate and find out whether there is any black-marketing. But smce the hon. Member made such a statement, I lhought that he should have some information on the basis of which this question is put.

SHRI BHUPESH GUPTA: I may state, for example, that cement is to

be found in the black market, in the white market or in the open market, whatever you may call it. May I know, in view of such allegations or statements or news which should be in possession of the hon. Minister, whether the Government considered the advisability of asking, the Special Police Establishment under the Government of India to go into the question in the States and find out who are responsible for black-marketing in cement on a large scale?

SHRI C. SUBRAMANIAM: As the hon. Member was making such a statement, I thought that he should have some basis for the statement made on the floor of this House. That is why I said that if the hon. Members were aware of any facts with regard to this, I would, be glad to receive them and investigate on , that basis. But apart from that,, the State Governments are taking all possible steps.

## FARREST AND DEPORTATION OF CHINESE NATIONALS

\*243. SHRI M. S. GURUPADA SWAMY: Will the Minister of HOME AFFAIRS be pleased to state the number of Chinese nationals arrested and deported from India for the unlawful activities as on April 16, 1962?

THE MINISTER OF STATE IN THE MINISTRY OF. HOME AFFAIRS (SHRI B. N. DATAR) : The total number of Chinese nationals deported for unlawful activities till the 16th April, 1962, is 83. Out of these 32 had to be arrested before deportation while the others left of their own accord.

SHRI M. S. GURUPADA SWAMY: Therefore, action has been taken against a very few Chinese. But I know that a large number of Chinese are there still indulging in hostile activities. Why is the Government slow in taking action against these people?

transferred from the 3rd May, 1962.